

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF M/S. HALLMARK INFRASTRUCTURE PRIVATE LIMITED (CIN: U45203TN2005PTC057312)	
RELEVANT PARTICULARS	
1. Name of Corporate Debtor	M/s. Hallmark Infrastructure Private Limited
2. Date of incorporation of corporate debtor	29 th August 2005
3. Authority under which corporate debtor is incorporated / registered	ROC Chennai
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	(CIN: U45203TN2005PTC057312)
5. Address of the registered office and principal office (if any) of corporate debtor	Suite A, No-43, Old No.62/2, United Plaza Usman Road, T.Nagar, Chennai - 600 017. Tamil Nadu.
6. Insolvency commencement date in respect of corporate debtor	23 rd August 2024 (copy of Order was received by the interim resolution professional vide e-mail on 27 th August 2024)
7. Estimated date of closure of insolvency resolution process	19 th February 2025 (180 days from the CIRP Commencement date i.e. 23 rd August 2024)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Shri. Pathukasahasram Raghunathan Raman, IBBI/IPA-002/IP-N00295/2017-18/10896
9. Address and e-mail of the interim resolution professional, as registered with the Board	#93, Ground Floor, Sivan Koil South Street, Vadapalani, Chennai - 600 026. E-mail : ramann_pr@yahoo.co.in
10. Address and e-mail to be used for correspondence with the interim resolution professional	#93, Ground Floor, Sivan Koil South Street, Vadapalani, Chennai - 600 026. E-mail : pramancirp@gmail.com
11. Last date for submission of claims	06 th September 2024
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Allottees under Housing Projects (Home Buyers)
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1) Mutharasapuram Ganesan Chandrasekaran - IBBI/IPA-003/00337/2021-2022/13620 2) Vithal M. Dahake - IBBI/ IPA-003/ IP-N-0000117/ 2017-18/11296 3) T Ranganathan - IBBI/IPA-003/ICAI-N-00364/2021-2022/13807
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	a) https://ibbi.gov.in/en/home/downloads b) Physical Address : #93, Ground Floor, Sivan Koil South Street, Vadapalani, Chennai-600 026.
<p>Notice is hereby given that the National Company Law Tribunal has ordered the commencement of corporate insolvency resolution process of M/s. Hallmark Infrastructure Private Limited on 23rd August 2024 (Order was received by the interim resolution professional vide e-mail on 27th August 2024).</p> <p>The creditors of M/s. Hallmark Infrastructure Private Limited, are hereby called upon to submit their claims with proof on or before 06th September 2024 to the interim resolution professional at the address mentioned against entry No. 10.</p> <p>The financial creditors shall submit their claims with proof by electronic means only.</p> <p>All other creditors may submit the claims with proof in person, by registered post or by electronic means.</p> <p>A financial creditor belonging to a class, as listed against entry No. 12, shall indicate his/her choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class of Home Buyers in Form CA.</p> <p>Submission of false or misleading claims shall attract severe penalties.</p> <p style="text-align: center;">PATHUKASAHASRAM RAGHUNATHAN RAMAN (P.R. RAMAN) Interim resolution professional in the matter of M/s. Hallmark Infrastructure Private Limited (Undergoing CIRP). IBBI/IPA-002/IP-N00295/2017-18/10896 #93, Ground Floor, Sivan Koil South Street, Vadapalani, Chennai – 600 026. Mob.+91 9841026621. Mail Id. pramancirp@gmail.com ramann_pr@yahoo.co.in</p> <p>Date: 29/08/2024 Place: Chennai E & OE</p>	

